

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 63/252/HDB/2017
NAME OF THE COMPANY	Sree Venkateswara Sugar Industries Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Prujenta Authorist Repossentation	CS	prigapolini@qosailcom	v. Prypala
G.S. R. Rao	Poliv		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Apara, 2d	Cost	98487 VA-80 8	No
A Rock rg			
y. BURYANARAYANA	Respondent 9849866556		

Heard Ms. V. Priyanka learned PCS for the petitioner and Shri. G.S. R Rao, learned counsel for the petitioner and Shri. B. Appa Rao, CGSC and Y. Suryanarayana learned counsel for the Respondent.

Shri. Y.Suryanarayana learned counsel for the respondent requested time of one week. Post the case on 27.10.2017

and and

Member (Judicial)

Member (Technical)